

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4408

ANSWERED ON:22.04.2010

REQUIREMENT OF UREA AND DAP

Kumar Shri Vishwa Mohan;Pandey Shri Ravindra Kumar;Vinay Kumar Alias Vinnu Shri

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether 136 lakh tonne urea and 68 lakh tonne DAP is required in the country for the coming Kharif crop;
- (b) if so, whether the Union Government has decided to supply adequate quantity of fertilizers to the States;
- (c) if so, the details thereof ?
- (d) whether the activities of the hoarders are likely to be increased after decontrolling the fertilizers;
- (e) if so, the details thereof alongwith the reasons therefore;
- (f) whether the Union Government has given instructions to the State Governments for the storage of fertilizers in order to prevent the scarcity and black marketing of fertilizers in the country; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (b): Yes, Madam. The requirement of urea and DAP for Kharif 2010 Crop season has been assessed at 136.65 LMT and 68.75 LMT respectively.

(c): The state wise requirement of urea & DAP for the current Kharif crop season is given in the Annexure. Urea is the only fertilizer which is under partially movement control of the Government. All other fertilizers like DAP, MOP, NPK etc. are decontrolled since 1992 and may be imported freely. The availability of Phosphatic and Potassic fertilizers is decided by market forces of demand and supply.

Fertilizer companies have already filed their production and import plans for Kharif 2010. The availability of fertilizers in all the states in Kharif 2010 would be adequate to meet the requirement.

Department of Fertilizers monitors availability of major fertilizers like Urea, DAP, MOP and NPK as per the requirement through Web based fertilizer Monitoring System (FMS) at State level. State governments are responsible for equitable distribution of fertilizers within the state in such a manner that no pocket in the state faces shortage of fertilizer.

(d) to (e): State governments, under Fertilizer Control Order (FCO) and Fertilizer (Movement Control) Order,1973 are empowered to check hoarding of fertilizers and take action against the persons involved under Essential Commodities Act.

(f) to (g): A buffer stock of 6.25 LMT of urea is maintained in major urea consuming states to meet exigencies of demand. State Governments have also been advised to tie up supplies with the fertilizer companies through their state level institutions like Markfed etc.

ANNEXURE

ASSESSED REQUIREMENT OF UREA & DAP DURING KHARIF 2010

(In `000 tonnes) KHARIF 2010
STATE UREA DAP

| | | |
|-------------------|---------|--------|
| ANDHRA PRADESH | 1350.00 | 600.00 |
| KARNATAKA | 800.00 | 600.00 |
| KERALA | 90.00 | 20.00 |
| TAMILNADU | 450.00 | 200.00 |
| PUDUCHERRY | 16.50 | 5.20 |
| ANDAMAN & NICOBAR | 0.50 | 0.70 |
| GUJARAT | 925.00 | 480.00 |
| MADHYA PRADESH | 625.00 | 600.00 |
| CHHATTISGARH | 450.00 | 225.00 |

| | | |
|-------------------|----------|---------|
| MAHARASHTRA | 1425.00 | 1000.00 |
| RAJASTHAN | 560.00 | 350.00 |
| GOA | 3.78 | 2.60 |
| DAMAN & DIU | 0.36 | 0.08 |
| DADAR & NAGAR HAV | 0.97 | 0.87 |
| HARYANA | 850.00 | 320.00 |
| PUNJAB | 1250.00 | 600.00 |
| UTTAR PRADESH | 2510.00 | 1085.00 |
| UTTARAKHAND | 120.00 | 25.00 |
| HIMACHAL PRADESH | 35.00 | 0.00 |
| JAMMU & KASHMIR | 75.00 | 45.00 |
| DELHI | 2.20 | 2.00 |
| CHANDIGARH | 0.00 | 0.00 |
| BIHAR | 900.00 | 200.00 |
| JHARKHAND | 140.00 | 70.00 |
| ORISSA | 400.00 | 160.00 |
| WEST BENGAL | 500.00 | 250.00 |
| ASSAM | 120.00 | 15.00 |
| TRIPURA | 21.60 | 1.00 |
| MANIPUR | 37.00 | 7.40 |
| MEGHALAYA | 3.75 | 2.40 |
| NAGALAND | 0.45 | 0.30 |
| ARUNACHAL PRADESH | 0.57 | 0.08 |
| MIZORAM | 2.20 | 1.66 |
| ALL INDIA | 13664.88 | 6869.29 |